

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(CAA)-101(PB)/2021

IN THE MATTER OF:

Bagh Kothi Investment and Finance Pvt. Ltd.
With Star Infovision Pvt. Ltd.

.... Petitioner/Applicant

Order Under Section 230

Order delivered on 28.07.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Petitioner
For the RD

Mohd Nazim Khan, PCS
Ms. Shankari Mishra, Adv.

ORDER

Let the hard copies of the pleadings be filed by the next date of hearing.

List the matter for physical hearing on 11.08.2022.



(RAMALINGAM SUDHAKAR)
PRESIDENT



(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)